COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 08 of 2016

Dated: 30th August, 2017

In the matter of:

Delhi Transco Ltd. ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s)

Counsel for the Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 14.11.2017.

PPS/ Court Master